

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 49 of 2020

IN THE MATTER OF:

M. G. Mohan Reddy & Anr.

...Appellants

Versus

American Road Technology & Solutions

Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:- Ms. Priyadarshi Banerjee, Advocate.

For Respondent:-Mr. M.L Sharma, Advocate For R-1

Mr. Rishabh Jain, Advocate.

O R D E R

24.02.2020 For filing of response of Respondent No. -1 & Respondent No.-3,
at request the matter be posted on **16th March, 2020**.

In the meantime, notice with regard to Respondent No. 2 to Respondent No. 4 be issued. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondent-2 to Respondent-4, Let notice be also issued through e-mail.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

SC/ NN/